

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 56 OF 2016**

**Dated : 16<sup>th</sup> April, 2018**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Salasar Polytex Pvt. Ltd.**

**.... Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant (s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Mr. Mohit Rai  
Mr. C.K. Rai for R-1

Mr. M.G. Ramachandran  
Ms. Ranjitha Ramachandran for R-2 & 3

**ORDER**

As the matter was not reached, post this matter for hearing on **26.04.2018**, as agreed by the learned counsel appearing for both the parties.

**(S.D. Dubey)**  
**Technical Member**

**(Justice N.K. Patil)**  
**Judicial Member**

js/vt